

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2013

Dated : 31st July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd.

... **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission...

Respondent(s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s):

Mr. C.K. Rai for R-1
Mr. Garuav Agarwal
Mr. Abhishek Sharma for R.2

ORDER

At the request of the learned counsel for the Appellant, Post the matter for further hearing on **02.09.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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